

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.410
IB/823/ND/2022

IN THE MATTER OF:

City Union Bank Limited	...	Applicant
Versus		
New Tech Imports Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Dhruv Gupta, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
17.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV